

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2804**  
**TO BE ANSWERED ON 3<sup>rd</sup> AUGUST, 2022**

**IMPORT OF GM MAIZE**

2804. SHRI A.K.P. CHINRAJ:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Ministry has received any representation for permission to import to Genetically Modified (GM) maize and if so, the details thereof; and
- (b) whether the Ministry is not considering to give permission to import of GM maize, if so, the details thereof and the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY**  
**(SMT. ANUPRIYA PATEL)**

(a) &(b): Yes. Representations have been received for permission to import Genetically Modified (GM) corn/broken corn/maize. The representations have been submitted to Ministry of Environment, Forest and Climate Change (MoEF&CC), Department of Animal Husbandry & Dairying (DAH&D), Department of Consumer Affairs (DoCA) and Food Safety and Standards Authority of India (FSSAI) for their comments and will be processed as per existing policy.

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